NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S)

: LEDERTECH GMBH

NAME OF THE RESPONDENT(S)

: PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kamalesh Kannan.

D. SENTHEL CUM AAR

94446 9 8815

Conflor Petining

ORDER

Counsel representing both the parties are present and prayed time for making their submissions. Time extended at their request. Put up on 06.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc